

## RRD/RD-3/1038/564/2015

## Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 1845 and 1846 of 2015 Certificate No. 564 of 2015

The Principal Officer /
Chairman & Managing Director/ CEO
All the Banks in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai

## <u>Attachment Proceeding Nos. 1845 and 1846 of 2015 - Release of attachment of bank accounts/lockers, Demat accounts & Mutual Fund folios</u>

- 1. Whereas a Recovery Certificate No. 564 of 2015 dated 24.02.2015 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs.4,80,901/- (i.e. Rupees Four Lakh Eighty Thousand Nine Hundred and One Only) along with further interest, all costs, charges and expenses etc. against Mahesh Adsul ["Defaulter"] [PAN: AGGPA2537E].
- 2. And whereas Notices of Attachment in the above proceedings dated 24.02.2015 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
- 3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
- 4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.
- 5. The attachment issued under RC No. 565 of 2015 bearing attachment proceeding no. 1847 and 1848 of 2015 shall continue to remain in force.

Given under my hand and seal at Mumbai on this 04th day of December, 2025.

SEAL



Copy to:

Mahesh Adsul

(PAN: AGGPA2537E)

Address: 105/977, Ramabai Colony, Ghatkopar East,

Mumbai – 400075.

**RECOVERY OFFICER** 

DEEPU ANANDAN

दीपू आनंदन Dy. General Manager & Recovery Officer उप महाप्रबंधक एवं वसूली अधिकारी Securities and Exchange Board of India भारतीय प्रतिभूति और विनिमय बोर्ड Mumbai मुंबई